

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 569/GT/2020**

Subject : Petition for revision of tariff for the 2014-19 tariff period after truing up exercise in respect of Bokaro Thermal Power Station Units-1 to 3 (630 MW) and determination of tariff for the 2019-24 tariff period in respect of Bokaro Thermal Power Station Unit-3 (210 MW).

Petitioner : DVC

Respondents : WBSEDCL and Anr.

Date of Hearing: **9.11.2022**

Coram : Shri I.S Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties present : Ms. Anushree Bardhan, Advocate, DVC  
Shri Aneesh Bajaj, Advocate, DVC  
Shri Anukirat Singh Bajwa, Advocate, DVC  
Ms. Srishti Khindaria, Advocate, DVC  
Shri Rajiv Yadav, Advocate, DVPCA

**Record of Proceedings**

Due to paucity of time, the petition could not be taken up for hearing. Accordingly, the hearing of the matter was adjourned.

2. The Petition shall be listed for hearing on **6.12.2022**. Meanwhile, the parties are requested to complete their pleadings, if not already done.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

